

PRESCRIBED FORMAT

Form.1									
List of cases E-filed during the month of December, 2021									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of December, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3							
List of cases in which Electronic Service of Process has taken place during the month of December, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4						
List of total no. of cases randomly allocated during the month of December, 2021						
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.6
Contested commercial cases disposed during the month of December, 2021

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 29/2021	1. Air Liquide India Holding Private Limited and 2. Rashtriya Ispat Nigam Limited Vs. NIL	Sri. V. Ravindra Prasad, Advocate for Petitioner	17.11.2021	*Not Applicable	15.12.2021	28 days	Contested	-	-	U/s.29 A (4) & (5) of Arbitration & Conciliation Act.
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 25/2019	M/s. Rashtriya Ispat Nigam Limited Vs. M/s. Visakha Constructions and 3 others	Sri. A. Srinivas, Advocate for Petitioner Vs. Sri. P. Jagan Mohan Rao, Advocate for Respondent, R2 to R4 are Arbitrators	08.08.2019	*Not Applicable	20.12.2021	865 days	Contested	-	-	U/sec. 34 of Arbitration & Conciliation Act

3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 10/2017 (Old AOP 152/2010)	R.V.R. Projects Private Limited, Vs. Hindustan Petroleum Corporation Limited and other	Sri. M. Ramdas, Advocate for Petitioner Vs. Sri. V. Ravindra Prasad, Advocate for Respondent and R2 is an Arbitrator	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 17.02.2010)	* Not Applicable	31.12.2021	4335 days	Contested	-	-	U/sec. 34 of Arbitration & Conciliation Act
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*N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of December, 2021

Sl. No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	52	0	0	52
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	170	10	3	177

REGISTRAR (JUDICIAL)